

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 230 of 2019

IN THE MATTER OF:

C. Sivasankaran Appellant

Vs

Union of India through
Ministry of Corporate Affairs, through
Regional Director & Ors. Respondents

Present:

For Appellant: None for the Appellant.

ORDER

20.08.2019 Nobody appears for the Appellant.

Post the matter 'for admission (fresh case)' on **22nd August, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Ash/GC